

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-206/2013/10019/A

From:- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Suchandra Bhattacharjee,
Principal Judge, Family Court,
Dhubri.

Dated Guwahati, the ^{1st} ~~September~~ ^{Oct.}, 2024.

Sub:- **Earned leave .**

Ref:- Your letter No. FC.XII-2/2023/246/E dated 27.09.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **earned leave for twelve days from 08.10.2024 to 19.10.2024, along with station leave permission from 08.10.2024 till 20.10.2024** (sufficing 20.10.2024). The Counsellor, Family Court, Dhubri, in his absence, the Chief Judicial Magistrate, Dhubri, and in his absence, the in-charge CJM, Dhubri will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-206/2013/10020-10022/A, dated , 01-10-2024

Copy forwarded to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of the application in prescribed format is enclosed herewith).
2. The Chief Judicial Magistrate, Dhubri.
3. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

Shree